Declaration of Assets and Liabilities

I, SANTOSH KUMAR..., son/daughter/wife of A.Y.O.D.H.Y.A. SAW, aged HH YEAR years, belonging to BIHAR LECAISTATSYE ASSEMBLY service and presently working as CRDER PAPAR DISTRIBUTOR give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

iven) Sr.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2	PAHUL PAG
No.	Cash	8000 B	ARSWATZ	Name NEHA KUMAPI	KVMARI	DIFTIN PA
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING	DEVI PUNB BAVINGO UUDO	SBI SAVINU PUNB SAVINU SAVINU	SBI SAVINU- LUVD	
(iii)	Bonds, Debentures and Shares in companies				_	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Polides, etc	SBI LIPP INSURAN 60000		LIC PREMIUR 11000		
(v)	Motor Vehicles (details of make, etc.)	MOTOR LEGIMBA BRODD 6891	92. —			
(vi)	Jewellery (give details of weight and value)	-	606P	3nb		
(vii)	Other assets, such as values of claims / interests	HOMIAH ANCHS 50000				value in Stoc

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

* Dependant here means a person substantially dependent on the income of the employee.

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[Note: Properties in joint ownership indicating the extent of joint ownership will

Iso ha	[Note: Properties in John ave to be indicated]	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
	Agricultural Land - Location(s) - Survey number(s) - Extent (Total		· ·	-	*	_
(ii)	-Current market value Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_	_			_
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	-	2			***
(iv)	A A					
(v)			_ 2DE	5		public financia

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & sidress of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
	(i) Loans from Banks	SBI FINANCLAL.	190000
(a)	(ii) Loans from financial	12000	
	(iii) Government Dues: (a) dues to departments dealing with government		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
			antash 12 um or

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	PAN N	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax		

(IV) Property	
C. <u>Personal Deta</u>	11
GPF/CPF/PRAN No. :	11105365407
Gender :	- (M/F)
Date of Birth	30031980 (DD/MM/YYY)
Class/Group	:- C (A/B/C)
Cadre	Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District	PATNA.
I hereby de knowledge and bel	sclare that the above details are true to the best of my lef.
	Signature Santosh Kumor

Signature Santash Kumar Name of Employee: SANTOSH, KUMAR.

Designation ORDER PAPER DISTRIB

Department BIHAR VIDAAN SABHA.

Note:

Place: PATNA

Date: 13/2/2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Santash Kumas